

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA-80(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: M/s. Ala Financial Advisors Pvt. Ltd. and M/s. Mair Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230, 231, 232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Manoj Kumar Garg, Advocate for the Petitioner Ms. Saumya Parmarthi, Proxy Counsel for OL
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ORDER

Objections raised by the office of the RD have been duly replied to. Affidavit of the same has been placed on record. Ld. Prosecutor on behalf of the RD submits that they have no further objections. With respect to the objection raised by the department of OL, affidavit has been filed with the OL as well as before the Bench that the applicants are not NBFC.

To come up for Orders/Clarification.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)